

1	2	3	4	5	6	7	8
26.	Punjab	17624.20	12485.09	17876.56	15018.92	17625.79	16262.53
27.	Tamil Nadu	50324.18	46792.39	48208.17	41189.82	54337.85	47498.17
28.	Telangana	24844.62	14469.98	24750.97	17536.98	30400.63	22065.55
29.	West Bengal	66917.09	49474.76	66054.84	55012.51	64266.58	63783.57
	SUB TOTAL	365821.56	273435.16	368879.47	290520.86	412157.14	330090.62
30.	Andaman and Nicobar Islands	1136.96	814.02	1207.31	666.01	1369.61	711.61
31.	Chandigarh	1425.24	995.16	1143.97	813.58	1285.20	879.02
32.	Dadra and Nagar Haveli	966.37	495.25	1092.06	712.45	1345.70	908.34
33.	Daman and Diu	662.22	370.79	705.18	516.34	729.86	506.21
34.	Delhi	6878.40	4962.85	5995.85	3531.20	7910.10	5335.87
35.	Lakshadweep	439.36	72.00	429.98	51.54	447.10	139.71
36.	Puducherry	1194.59	850.43	951.14	627.37	1339.05	937.55
	SUB TOTAL	12703.14	8560.49	11525.49	6918.49	14426.62	941830
	GRAND TOTAL	996105.01	737419.46	1044753.09	792273.39	1148152.72	864209.94

Note:

1. SPIP stands for State Program Implementation plan.
2. Expenditure includes expenditure against Central Release, State share & unspent balances at the beginning of the year.
3. The above figures are as per FMR reported by States/UTs, hence provisional.

**Vacant posts of Physiotherapists in Safdarjung and
Dr. RML Hospitals, New Delhi**

1896. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to answer to Unstarred Question 2640 given in Rajya Sabha on 16 December, 2014 and state:

(a) whether any request(s) for retrospective consideration of vacancy in the Sr. Physiotherapist grade in Safdarjung and Dr. RML Hospitals, New Delhi has been received, if so, action taken thereon;

(b) in view of the request for retrospective consideration of vacancy created on 1 April, 1999 in the said grade, whether review DPC giving effect to the SC/ST roster of reservation in promotion would be done; and

(c) by when the resultant review DPC and thereby the benefit to SC/ST candidate would be extended?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) No such request for retrospective consideration of vacancy created on 1st April, 1999 in the Sr. Physiotherapist grade in Safdarjung Hospital and Dr. RML Hospital has been reported.

(b) and (c) Does not arise, in view of (a) above.

Staff appointment at Safdarjung Hospital

1897. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the administrative staff appointed in Sports Injury Centre, Safdarjung Hospital;

(b) the number of posts lying vacant thereat;

(c) the details of the administrative staff appointed in Central Institute of Orthopedics Safdarjung Hospital;

(d) the number of posts lying vacant thereat; and

(e) the reasons of such disparity, particularly, in view of the fact that both the departments have huge difference in terms of bed facilities?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) to (d) The details of administrative staffs appointed and posts lying vacant in (i) the Sports Injury Centre (SIC) and (ii) the Central Institute of Orthopaedics(CIO) of Safdarjung Hospital, are as under;

Safdarjung Hospital	In position	Vacancy
SIC	8	2
CIO	10	Nil

(e) The Government approved establishment of Sports Injury Centre (SIC) at Safdarjung Hospital to function as a self-sufficient Department providing tertiary and